Number of Murder Cases in Manipur Valley in which the accused were acquitted. Cases

	0
1959	5
1960	7
1961	5
1962 .	••
(uptil 31-7-62)	

(b) No<sup>.</sup>

## Grant for Punjabi Dramas

1902. Shri D. C. Sharma: Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether the Sangeet Natak Akademy has given any grants for the promotion of Punjabi drama in Punjab during 1959-60, 1960-61, and 1961-62; and

(b) if so, the amount given for each year.

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) and (b). No, Sir, but the Sahitya Akademi has sponsored translations into Punjabi of plays from foreign and other Indian languages.

This Ministry has also given grants for the production of 4 new plays in Punjabi. The Competition for drama on India's Urge to Unity was extended to Punjabi as well.

## **Production Price of Iron Ore**

1903. Shri Surendranath Dwivedy: Will the Minister of Steel and Heavy Industries be pleased to state:

(a) the production price of iron ore *M* Barsua, Kiriburu and Bolani mines;

(b) the ex-delivery price of ironore for Durgapur and Rourkela Steel Mills produced from Bolani; Barsua and Kiriburu mines; and

(c) whether there is any proposal to fix iron ore quota to private mine owners to supply Durgapur and Rourkela annually?

The Minister of Steel and Heavy Industries (Shri C. Subramaniam): (a) and (b). The Kiriburu mine is not at present in production. The other information is already being collected in connection with Question No. 3129 replied to on 13-6-1962. There has been some delay in doing so as the information furnished is not on a comparable basis.

(c) In order to meet the current short-fall from their captive mines, which is relatively small, Hindustan Steel Limited purchase iron ore from private mine owners through the State Trading Corporation for the Steel plants at Durgapur and Rourkela.

## Payment to Indo-Commercial Bank Deposits

**1904.** Shri M. P. Swamy: Will the Minister of Finance be pleased to state:

(a) whether all depositors of Indo-Commercial Bank (now merged with Punjab National Bank), have since been paid;

(b) if not, total number of those who are still to be paid; and

(c) by what time depositors will be able to get back full payment of the amount still to be paid?

The Minister of Finance (Shri Morarji Desai): (a) and (b). Besides the initial payment of Rs. 250]- or the balance at credit, whichever was less, the depositors have been paid or creanted with amounts equal to 37½ per cent of the balance still remaining to pe baid, and recently further payments at the rate of 12½ per cent of the residual deposits have also been made

(c) Further payments will depend on the extent of the recoveries from the remaining assets of the Indo-Commercial Bank.

## Welfare of S.C. and S.T. in Andhra Pradesh

1905. Shri Ulaka: Will the Minister of Home Affairs be pleased to state:

(a) whether any schemes have been formulated for the welfare of the Scheduled Castes and Scheduled Tribes of Andhra Pradesh during the Third Plan Period under the Central and State Sectors; and